

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 44 of 2013

Dated : 11th July, 2013

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member**

Shamanur Sugars Ltd. ...Appellant(s)

Versus

**M/s. Bangalore Electricity Supply Company Ltd.
&Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Prabhuling K. Navadgi

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. SwapnaSeshadri**

Appeal no. 72 of 2013

Shamanpur Sugars Ltd. ...Appellant(s)

Versus

**Karnataka Power Transmission Corporation
Ltd. &Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Prabhuling K. Navadgi

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. SwapnaSeshadri
Ms. SumanaNaganand**

ORDER

The Learned Counsel for both the parties have argued the matter in detail in both the Appeals. They are directed to file their respective comprehensive written submissions on or before 30.07.2013 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions, if any, on **07.08.2013 at Delhi Bench.**

(RakeshNath)
Technical Member
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(Justice M. KarpagaVinayagam)
Chairperson